

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

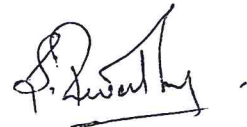
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/668/(IB)/CB/2017
NAME OF THE PETITIONER(S) : UNION BANK OF INDIA
NAME OF THE RESPONDENT(S) : STAR AGRO MARINE EXPORTS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
----- REPRESENTATION BY WHOM -----			

1. Bhagavat Krishnan
Ravathy. S.
Suganya A.

Counsel for the Financial Creditors


ORDER

Counsel for the Applicant present. Heard the submissions. The **Registry** is directed to issue notice to the Corporate Debtor. Counsel for the Petitioner is also directed to issue a private notice to the Corporate Debtor at its Registered Office address. Counsel for the Petitioner submitted that as per the relevant rules, notice along with the copy of the petition was sent to the Registered Office address of the Corporate Debtor, which has been returned as unclaimed. Put up on **12.12.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)